

(3)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY 400 614

OA. NO. 796/89

Henry Joseph Dias ... Applicant

v/s.

Union of India & Ors. ... Respondents

CORAM: Hon'ble Member (J) Shri M.B.Mujumdar
Hon'ble Member (A) Shri M.Y.Priolkar

Appearance

None for the Applicant

Mr. Subodh Joshi
Advocate
for the Respondents

ORAL JUDGMENT

Dated: 13.2.1990

(PER: M.B.Mujumdar, Member (J))

None present for the applicant. Mr. Subodh Joshi, learned advocate for the respondents.

2. The applicant has filed M.P.No. 106/90 for withdrawing the application. He has stated in the petition that by their letter dated 30.11.1989 the respondents have corrected the birth date to 13.2.1933. The applicant has produced a copy of the letter dated 30.11.1989. Hence, OA.No. 796/89 is disposed of as withdrawn with no order as to cost.


(M.Y.PRIOLKAR)
MEMBER (A)


(M.B.MUJUMDAR)
MEMBER (J)